

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70012 of 2024

(Arising out of Order-in-Appeal No.GZB-EXCUS-000-APPL-MRT-28-2023-24 dated 27.04.2023 passed by Commissioner (Appeals) CGST & Central Excise, Meerut)

M/s Anju Jain Generator Contractor,Appellant

VERSUS

**Commissioner of Central Goods &
Services Tax, MeerutRespondent**

APPEARANCE:

Shri Pradeep Singh Rawat, Advocate for the Appellant

Shri A. K. Choudhary, Authorized Representative for the Respondent

CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING : 29.09.2025
DATE OF PRONOUNCEMENT : 30.09.2025

The appeal is allowed. For order, see order of date in
Service Tax Appeal No.70040 of 2024.

**Sd/-
(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

LKS